

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2020 (WEDNESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (Fixing date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. With	Sajith P. Warriar	Abhishek Yadav
2.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. With	Amit Gupta	Abhishek Yadav
3.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. With	Sajith P. Warriar	Abhishek Yadav
4.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

For Orders

5.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi-IRP
6.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd.) & Anr.	Manish Dhir	Namitha Mathews

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 262 of 2020	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt Ltd.	Gauri Shanker	
8.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	
9.	Comp. App. (AT) (Ins) No. 275 of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar	
10.	Comp. App. (AT) (Ins) No. 288 of 2020	Gurdeep Singh Anand & Anr. Vs. ASP Sealing Products Ltd. Through IRP Ashish Singh	Aditya Nayyar	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
12.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. With	Anup Kumar D. Sayare	Vipin Jai
13.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. With	Anup Kumar D. Sayare	Vipin Jai
14.	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai

For Hearing

15.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
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By Order

-sd/-
Registrar